

## **NOTICE**

Please take notice that WP(L)/2833/2012 and WP(L)/5599/2015 with WP(L)/3526/2008 shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. on 10.05.2022 at 12:30 PM in Court No.-19 under heading "Lok Adalat".

By Order,

Dated the 10<sup>th</sup> May, 2022  
High Court of Jharkhand, Ranchi

Sd/-  
(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Tuesday The 10<sup>th</sup> May 2022**

**COURT NO. 19**

**SINGLE BENCH (BENCH ID-24735)**

**AT 12:30 PM**

**HON'BLE MR. JUSTICE KAILASH PRASAD DEO**

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**Lok Adalat**

1	W.P(L)/2833/2012 notified vide slip at 12:30 P:M LABOUR / INDUSTRY-00	EMPLOYERS IN RELATION TO THE M <b>vs</b> THEIR WORKMAN REPRESENTED BY	SUDHIR KUMAR RANJEET KUMAR SINGH	TEJO MISTRY P.K.MUKHOPADHYAY
2	W.P(L)/5599/2015 Notified vide slip at 12:30 PM	STATE OF JHARKHAND THROUGH EXECUTIVE ENGINEER IRRIGATION DIVISION WATER RESOURCES DEPARTMENT <b>vs</b> SICHAJ KAMGAR UNION AND ORS	NEHALA SHARMIN MUKESH KR.SINGH SREENU GARAPATI	MUKESH KUMAR SINGH SANJAY KR DUBEY P.K.MUKHOPADHYAY ASHISH KUMAR
IA NO, 227/2016 (For STAY OF PROCEEDINGS), 6403/2020 (For Substitution Petition), 8752/2018 (For Misc.), 9396/2019 (For Grant of interim order) QUASHING MATTER				
<b>wt3</b>	W.P(L)/3526/2008  LABOUR / INDUSTRY-00	ARUN KUMAR AGRAWAL <b>vs</b> STATE OF JHARKHAND TH MGT. OF	NITU SINHA ARUN KUMAR SINHA BIRENDRA KR JHA ANAND KR SINHA	G.P.I SURESH KUMAR KRISHNA SHANKAR MR. MUKESH KR. SINHA, SR. S.C. II